

**HIGH COURT OF JAMMU AND KASHMIR  
AT JAMMU  
(Through Virtual Mode)**

CRR No. 17/2013

Nisha Abrol

.....Petitioner(s)

Through :- Mr. Sandeep Bhat, Advocate.

v/s

Girdhari Lal

...Respondent(s)

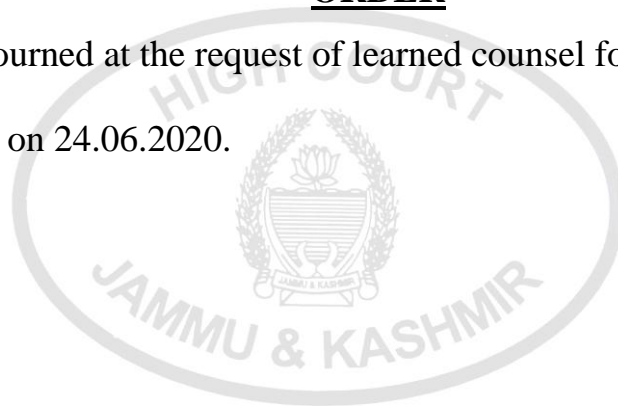
Through :- None

**Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE**

**ORDER**

Adjourned at the request of learned counsel for the petitioner.

List on 24.06.2020.



**(Puneet Gupta)  
Judge**

Jammu  
16.06.2020  
Tarun